

Serial No.	Date of Order	Order with Signature
12	24/11 93	Call on 7/12/93 for hearing. JMN Vice-Chairman
13	7.12.93	Call on 22/12/93 for hearing. Member (7) JMN Vice-Chairman
14	22/12/93	Call on 7-2-94 for hearing. Member (7) JMN Member (7)
15.	7.2.94	Call on 9.2.94 for hearing. This case be treated as part heard. JMN Vice-Chairman
16	24.6.94	As per the order passed in OA 232/92. The application stands adjourned. Member (7) JMN Vice-Chairman Member (7)